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Government of India
Ministry of Finance
Department of Revenue
(Central Board of Excise & Customs)

New Delhi, the 23rd March, 2017.

CORRIGENDUM TO NOTIFICATION No. 9/2017

The word “technical” may be omitted from the Notification No. 9/2017 dated 17th March, 2017. The other contents shall remain the same. The modified notification will now read as under:-

“The President is pleased to accept the resignation tendered by Shri Subhasish Sarma Thakur, Assistant Commissioner from Indian Revenue Service (Customs & Central Excise) with effect from 17th March, 2017.”

(S.A. Ansari)
Under Secretary to the Government of India
Tel. No. 23095529

To,

The Manager,
Government of India Press,
Faridabad (Haryana).

Copy to:-
1. Officer concerned.
2. Director General, National Academy of Customs Excise & Narcotics, NACEN Complex, Sector-29, Faridabad – 121008.
3. PS to Chairman, CBEC/All Members (CBEC)/JS(Admn-EC)/DS(Ad.II)/ Dir(Ad.IIA&B)/DS(AdV).
4. ADG(HRM)-I/ADG(HRM)-II, Office of DG(HRD), Deepshikha Building, Rajendra Place, New Delhi.
5. DD (Data Bank), Office of the DG(HRD), HRM-II, Deepshikha Building, Rajendra Place, New Delhi.
6. US-II(Ad.II)/SO(P)/Ad.V/Hindi Section/Office Order Folder/ Personal file.